

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 18th May, 2017

No.HC.VII-61/2013/ **2316** /A. In exercise of the power conferred under Rule 18 read with Schedule A and E of the Assam Judicial Service Rules, 2003 and in accordance with the Government Notification No.FPC.10/97/Pt.I/231 dated 11.06.2003, the High Court is pleased to promote the following District and Sessions Judge of the Assam Judicial Service to the post of Selection Grade District and Sessions Judge in the Scale of Pay of Rs.57700-1230-58930-1380-67210-1540-70290/- (Revised) plus other allowances as admissible under the Rules with effect from the date shown against her name up to the date of her retirement.

Sl. No.	Name of the Officer	Date of effect of Selection Grade District and Sessions Judge	Period for which arrear benefit of Selection Grade District and Sessions Judge is to be paid
1.	Smti Soneka Bora, District and Sessions Judge, Udalguri	13.01.2016	On and from 13.01.2016

By Order,
Sd/- M.A. Ali,
REGISTRAR (VIGILANCE)

Memo No.HC.VII-61/2013/ **2317 - 2339** /A.

Dated 18.05.2017

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Government of Assam, Judicial Department, Dispur, Guwahati for information and necessary action
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati for information and necessary action
3. The District and Sessions Judge, _____
4. The Judge, Designated Court, Assam, Guwahati
5. The Principal Judge, Family Court, No.1 & 2, Kamrup (M), Guwahati/ Cachar, Silchar/ Barpeta
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/ Silchar
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. The Presiding Officer, STAT, Assam & Member, MACT, No.1, Kamrup (M), Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati

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11. The Member-Secretary, Assam State Legal Services Authority, Guwahati
12. The Member, MACT, _____
13. The Special Judge, Addl. CBI Court, No.1,2 & 3, Assam, Chandmari, Guwahati
14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
15. Smti Soneka Bora, District and Sessions Judge, Udalguri
16. The Joint Registrar (_____), Gauhati High Court, Guwahati
17. The Deputy Registrar (_____), Gauhati High Court, Guwahati
18. The Asstt. Registrar(_____), Gauhati High Court, Guwahati
19. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
20. The Administrative Officer (J) _____ Gauhati High Court, Guwahati
21. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
22. The C.A. to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/Registrar (Judicial)/ Registrar (Establishment),Gauhati High Court, Guwahati
23. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

C. Ananta 17/05/17
REGISTRAR (VIGILANCE)

PS
17/05/2017